

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 128 & 129 of 2011**

**Dated: 9<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s. Lanco Kondapalli Power Limited**

**...Appellant (s)**

**Versus**

**Andhra Pradesh Power Co-ordination  
Committee & Ors.**

**... Respondent (s)**

Counsel for the Appellant (s) : Mr. Krishnan Venugopal , Sr. Adv.  
Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s): Mr. Balakrishnan for APERC  
Mr. P. Shiva Rao &  
Mr. Hemant Singh for R.2 – 6  
Mr. K.V. Mohan &

**ORDER**

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **28.02.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/vs